

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 03 of 2021

In the matter of:

L.P Naval & Engineering Ltd.

....Appellant

Vs.

Sundaresh Bhat Liquidator of ABG Shipyard Ltd.

....Respondent

Present:

Appellant: Ms. Meenakshi Arora, Senior Advocate with Mr. Kaushik Pandya, Ms. Mauleen Marfatia, Mr. Mohit D Ram, Advocates.

**Respondent: Ms. Ashly Cherian, Advocate for R1
Mr. Abhishek Sharma, Advocate for R2.**

ORDER

(Through Virtual Mode)

06.01.2021: Mr. Mohit D Ram, Advocate, who appears on behalf of the Appellant, submits that the arguing counsel Ms. Meenakshi Arora, Senior Advocate is arguing a matter before the Hon'ble Apex Court. He seeks a brief adjournment.

Let the appeal be listed 'for admission (fresh case)' on 12th January, 2021.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

AR/g